solution; This House resolves that a Committee on Official Language shall-be constituted."

Banking Service

Commission Bill

The motion was adopted.

in accordance with sub-section (3) of Section 4 of the said Act."

submit a report to the President

making recommendations thereon

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The motion was adopted.

17.16 hrs.

ELECTION TO COMMITTEE COMMITTEE ON OFFICIAL LANGUAGE MR. CHAIRMAN: We now go to 22-Contingent Notice of item No. Motion for Election to Committee. Shri Mehta.

STATE IN THE MINISTER OF THE MINISTRY OF HOME AFFAIRS. DEPARTMENT PERSONNEL OF AND ADMINISTRATIVE REFORMS AND DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI OM MEHTA). "That in pursuance of subsection (2) of section 4 of the Official Languages Act. 1963, the members of Lok Sabha do proceed to elect, in accordance with the system of proportional representation by means of the single transferable vote twenty members from amongst themselves to be members of the Committee to review the progress made in the use of Hindi for the official purposes of the Union and submit a report to the Prosident making recommendations thereon in accordance with sub-section (3) of Section 4 of the said Act."

MR. CHAIRMAN: The question is:

"That in pursuance of sub-section (2) of Section 4 of the Official Languages Act, 1963, the members of Lok Sabha do proceed to elect in accordence with the system of proportional representation by means of the single transferable twenty members from **AMODES** themselves to be members of the Committee to review the progress made in the use of Hindi for the official purposes of the Union and

17.17 hrs.

BANKING SERVICE COMMISSION BILL

MR. CHAIRMAN: We now so to the next item of legislative business. Shrimati Rohatgi.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): I beg to move:

"That the Bill to provide for the establishment of a Commission for the selection of personnel for appointment to services and posts in certain banking institutions and for matters connected therewith or incidental thereto, be taken into consideration.".

Sir, the Bill for consideration seeks to set up a Service Commission for recruitment of personnel for the public sector banks. The objects and reasons accompanying the Bill set out the purpose, but as this is an important piece of legislation, I wish to place before the House the considerations that have weighed with the Government in bringing forward this legislation.

Manpower planning and development have assumed increasing importance after nationalisation of the major banks. The task before the public sector banks is to take banking to unbanked areas and service the diverse productive activities which had been traditionally outside the purview of the organised banking sector. Without the support of qualified manpower, the public banks will be greatly handicapped in fulfilling their basic tasks. Every